GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1270 ANSWERED ON:18.07.2014 FDI CLEARANCE Choudhary Shri Ram Tahal;Devi Smt. Rama

Will the Minister of FINANCE be pleased to state:

- (a) the details of cases where foreign direct investment (FDI) clearances are stalled due to non-grant of forest and environment clearance during the last three years and the current year;
- (b) the reaction of the Government thereto;
- (c) the corrective steps taken by the Government in this regard; and
- (d) the success achieved by the Government as a result thereof so far?

Answer

Minister of Finance (Shri Arun Jaitley)

(a) to (d) :No case for Foreign Investment Promotion Board (FIPB) approval/clearance is stalled due to non grant of forest and environment clearance during the last three years and the current year. Such forest and environment clearance is not a pre requisite condition for a proposal to be approved by FIPB. However, all FIPB approvals are subject to compliance with sectoral laws and regulations.